

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-216
CP- 119/241/242/ND/2020

IN THE MATTER OF:

GANDHARV GOYAL

Vs.

SYNAPSICA TECHNOLOGIES PRIVATE LIMITED

....Applicant

.....Respondent

SECTION

U/s 241-242

Order delivered on 03.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Mr. P. Nagesh, Mr. Vinit, Mr. Bhavya

: Mr. Jasmeet for R-7, Ms. Payal, Ms. Hina, Ms. Astha, Ms. Gazzal
for R-2 & 3, Ms. Anannya, Ms. Ragini for R-5, Mr. Sharique, Mr.
Ankur, Mr. Rohan for R-6

ORDER

In course of hearing, Ld. Counsel for the respondent Ms. Payal submitted that she has filed two applications, one is under Section 151 of CPC and the other under Section 340 of Cr. P.C. but both the applications have not been listed today. She is directed to share the diary no. of both the applications with the court officer and thereafter, the Registry is directed to list both the applications on 03.12.2020 along with this petition, if these are defect free.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-217

CP- 119/241/242/ND/2020

New CA-607 /C-V/ND/2020

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for R-2 & 3, Ms. Anannya, Ms. Ragini for R-5, Mr. Sharique, Mr.
Ankur, Mr. Rohan for R-6

ORDER

List the case on 03.12.2020 alongwith CP- 119/241/242/ND/2020.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-218

CP- 119/241/242/ND/2020
New CA-627 /C-V/ND/2020

IN THE MATTER OF:

GANDHARV GOYAL

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....Applicant

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ORDER

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(K.K. VOHRA)
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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)